

Som LATH

25/7/90 list at 2.30 pm on 25.7.90.

OA.598/90.

25.7.90.

Som LATH

Mr. Alexander Thomas
Mr. Santhosh for Kochuni Nair

At the request of the learned counsel
for the applicant, list for maintainability
on 27.8.90.

Shri

25.7.90.

memo filed
by counsel for
applicant on

20.8.90

by
20/8

27/8/90
20.

NVK & ALH

Mr. NVK Damodaran by Proxy for the applicant
and for the respondents

At the request of counsel of applicant
list on 12/9/90.

avvic

27/8/90

①

Mr. M. K. Damodaran for the applicant
Mr. C. Kochuni Nair ASC for respondents

Counsel for the applicant wants to
withdraw the application. It is permitted.
Registry is directed to give back the original
documents to the applicant.

12

12.9.90.

cut